



034246

The High Court of Kerala

Kochi- 682 031
Dated- 10.4.2019

Proceedings

High Court establishment- appointment to the post of Assistant Protocol Officer on temporary basis- orders issued.

Read: 1. High Court proceedings of even number dated 1.3.2019.
2. Rules 17 & 21 of the Kerala High Court Service Rules, 2007.

Order No.A1- 111801/2014/A5

Sri.Yazar Arafath M.M., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is appointed by transfer as Assistant Protocol Officer, High Court in the scale of pay of Rs.36600-79200 with compensatory allowance and special allowance @ Rs.500/- each per month on temporary basis in accordance with the Rules cited (2) above, vice Smt.Anu T.S., Assistant Protocol Officer, High Court posted back as Translator(H.G), High Court as per High Court proceedings read (1) above. He will take charge as Assistant Protocol Officer, High Court from Sri.Larsh Paul A.F., Assistant Protocol Officer, High Court, forthwith.

(By Order)

DRJ
K. Haripal
Registrar General

To

The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Deputy Registrar concerned.
The Assistant Registrar concerned.
The Section Head concerned
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Finance Wing, High Court.
The Protocol Wing, High Court.
The PRO Section, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court(for publishing in the High Court Website)
The Kerala Judicial Academy, Athani.
The A1, A2, A3, A4, A6, A7 & A8 seats, High Court
The Administrative Records Section, High Court
The File/Stock File

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The Honourable Judges